## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3609 ANSWERED ON:16.08.2010 LEASE OF DEFENCE LAND Majhi Shri Pradeep Kumar;Singh Shri Uday Pratap

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has sanctioned the lease of defence land of the Delhi Cantonment to the Institute for Defence Studies and Analyses (IDSA);
- (b) if so, the details of terms and conditions of the lease agreement;
- (c) whether IDSA has obtained sanction for construction of building from Delhi Cantonment Board;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

## **Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): The information is being collected and will be laid on the Table of the House.